[Shri D. R. Chavan]

(Compensation and Rehabilitation) Second Amendment Rules, 1967, published in Notification No. G.S.R. 1570 in Gazette of India dated the 21st October, 1967, under subsection (3) of section 40 of the Displaced Persons (Compensation and Rehabilitation) Act, 1964. [*Placed in Library, see* No. LT-1624/67].

12.49 1/2 HRS.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

> 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 20th November, 1967, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Central Industrial Security Force Bill, 1966:—
>
> "That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Bill to provide for the constitution and regulation of a Force called the Central Industrial Security Force for the better protection and security of certain industrial undertakings, be extended up to the first day of the Sixty-third Session of the Rajya Sabha".

ESTIMATES COMMITTEE

SIXTEENTH AND SEVENTEENTH REPORTS

SHRI P. VENKATASUBBAIAH (Nandyal) : I present the Sixteenth and Seventeenth Reports of the Estimates Committee on action taken by Government on the recommendations contained in the Sixty-eighth and Sixty-ninth Reports of the Estimates Committee (Third Lok Sabha) on the erstwhile Ministry of Transport—Madras Port and Vishakhapatnam and Tuticorin Ports, respectively.

12.50 Hrs.

MOTIONS RE: REPORTS OF EDUCATION COMMISSION AND OF COMMITTEE OF MEMBERS OF PARLIAMENT ON EDUCATION—*contd.*

MR. SPEAKER: The House will now take up further discussion on the motions moved by the Education Minister on the 14th November, 1967.

Mr. Prakash Vir Shastri to continue his speech.

श्री प्रकाशवीर शास्त्री (हापुड़) : अध्यक्ष महोदय, कल मैंने अपना भाषण इस बात से प्रारम्भ किया था कि जब भारतीय स्वतन्त्रता का समय निकट आ रहा था, तो हमारे देश में "राय बहादुर" "खान बहादुर" और "सर" आदि, इस टाइप के कुछ लोगों को अंग्रेज को यहां से जाते देख कर तिलमिलाहट सी होने लगी थी। ठीक उसी प्रकार की स्थिति इस समय भी है। ज्यों-ज्यों हमारे देश में भारतीय भाषाओं का उदय हो रहा है और भारतीय भाषाओं का सूर्य अपना प्रकाश इस धरती पर फैला रहा है, त्यों त्यों कुछ अंग्रेजी-भक्तों को उसी प्रकार की छटपटाहट अंग्रेजी को भारत से विदा लेते हुए देख कर हो रही है।

जहां तक शिक्षा के माध्यम का सम्बन्ध है, यह एक बड़ी सामान्य-सी बात है कि राज्यों में क्षेत्रीय भाषायें विश्वविद्यालय के स्तर पर शिक्षा का माध्यम बनेंगी और हिन्दी प्रत्येक विश्वविद्यालय में अंग्रेजी की तरह एक अनिवार्य विषय के रूप में रहेगी, जिस से देश के प्रत्येक छात्र और प्राध्यापक के दूसरे राज्यों से सम्पर्क की दृष्टि से एक माध्यम बना रहे।

12.51 HRS.

[MR. DEPUTY SPEAKER *in the Chair*]

लेकिन जहां तक हिन्दी को राजभाषा के आसन पर बिठाने का सम्बन्ध है, मैं विशेष रूप से कहना चाहता हूं कि वह बहुमत के आधार पर या किसी की कृपा विशेष से नहीं, अपितु देश के अधिकांश भागों में प्रयुक्त होने और देश में सब से सरल भाषा होने के नाते हिन्दी को राजभाषा के पद पर आसीन किया गया है। कल श्री फ्रैंक एन्थनी ने कहा